

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 4123  
TO BE ANSWERED ON 3<sup>RD</sup> APRIL, 2018**

**GUIDELINES ON INSTITUTIONAL DELIVERIES**

**4123. SHRI HARIVANSH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that the Ministry has issued guidelines for the safety of the mother and child that all deliveries should be conducted by qualified persons in hospitals;
- (b) if so, the States which have achieved this goal of 100 per cent deliveries in hospitals;
- (c) the States which have not been able to achieve this goal; and
- (d) what steps have been taken by Government to extend financial or other assistance to these States to achieve this goal?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): Ministry has issued following guidelines to ensure safe delivery by qualified person in hospitals.

- Antenatal Care and Skilled Attendance at Birth by ANMs/LHVs/SNs.
- Training of Medical Officers in Pregnancy Care and Management of Common Obstetric Complications-
- Dakshata training
- LaQshya – Labour room Quality improvement initiative

(b) & (c): As per NFHS 4, States/UTs of Kerala, Lakshadweep and Pudduchery have achieved institutional delivery rate of 99.99%. Detailed State and UT wise data on institutional deliveries are placed at Annexure.

(d): Ministry has taken following steps to extend financial or other assistance to states to achieve this goal.

- **JSY- Janani Suraksha Yojana.** Financial incentive in the form of conditional cash transfer is being given to all BPL/SC/ST pregnant women delivering in Government health facilities/accredited private institutions to promote institutional delivery.
- **JSSK- Janani Shishu Suraksha Karyakaram.** The initiative entitles all pregnant women delivering in public health institutions to absolutely free and no expense delivery, including caesarean section. The entitlements include free drugs and consumables, free diet, free diagnostics, free blood and free transport. Similar entitlements were put in place for all sick infants accessing public health institutions for treatment up to 1 year of age.
- **MCH wings-** Ministry provide financial support to state to establish 100 / 50/ 30 bedded State of the Art MCH Wings at facilities with high delivery load to strengthen MCH services.
- **LaQshya-** Ministry has launched LaQshya - Labour room Quality improvement Initiative. LaQshya program is a focused and targeted approach to strengthen key processes related to the labour rooms and maternity operation theatres. It will create demand generation among community to opt for institutional delivery.
- **Capacity Building of Staff:** Ministry provide financial support to state as per their proposal to conduct various trainings like Dakshta, BeMOC, CEMOC to improve quality of services provided during delivery.
- **Standardization of Labour room:** Ministry provide financial support to state as per their proposal to strengthen labour rooms to improve MCH services at facilities.

## ANNEXURE

State	Institutional Births (%) NFHS 4 (2015-16)
Kerala	99.9
Lakshadweep	99.9
Puducherry	99.9
Tamil Nadu	99
Goa	96.9
Andaman and Nicobar	96.6
Sikkim	94.7
Karnataka	94.3
Andhra Pradesh	91.6
Chandigarh	91.6
Telangana	91.5
Punjab	90.5
Maharashtra	90.3
Daman and Diu	90.1
Gujarat	88.7
Dadra and Nagar Haveli	88
Jammu and Kashmir	85.7
Odisha	85.4
Delhi	84.4
Rajasthan	84
Madhya Pradesh	80.8
Haryana	80.5
Mizoram	80.1
Tripura	79.9
Himachal Pradesh	76.4
West Bengal	75.2
Assam	70.6
Chhattisgarh	70.2
Manipur	69.1
Uttarakhand	68.6
Uttar Pradesh	67.8
Bihar	63.8
Jharkhand	61.9
Arunachal Pradesh	52.3
Meghalaya	51.4
Nagaland	32.8